## **Declaration of Assets and Liabilities**

धीराजीव क	Year: 2021
10,0	I, BABAN RAY , son/daughter/wife of SURAT RAY
7640	aged. 43 years, residing at
	Obliee Altendard (Fras)
2264	(address) give herein below the details of the assets (immovable, movable, bank balance,
10/03	etc.) of myself, my spouse and dependents*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Cash			Søm	
(ii)	Deposits in Banks, FinancialInstitutions AndNon-Banking Financial Companies	SBI Without Sabhan A ceount No 30,000	NYZ	papy Kr Mukesh Ks	Rakesh +17 Anitakuman
(iii)	Bonds, Debentures and Shares in companies	poiz	Molz	NHZ	Notz
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	75000k	NIS	MIZ	63000t
(v)	Motor Vehicles (details of make, etc.)	1412	NIZ	Honda BRO12575	
(vi)	Jewellery (give details of weight and value)	NIC	NIT	Neiz	MATE
(vii)	Other assets, such as valuesof claims /interests	4012	NR	Niz	Mil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

st Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	`vî\_	N17	NOTZ	10°C.

9921 2114

7::	Non Apple History		THE COURT OF THE COMPANY	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	No.12		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIZ		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NiZ		
(v)	Others (such as interest in property)	1		

(2) I give herein below the details of my liabilities / overdue to public financial institutions and government dues:- [Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding ason
(a)	(i) Loans from Banks	SBI withon mounded	8,000007
	(ii) Loans from financial institutions	NIZ	NIZ
	(iii) Government Dues:	. Niz	NoiZ
	(f) Other dues, if any	NIZ	תוצ

## C. <u>Personal Detail</u>

PAN No. (If available) :- Other ID Proof ( <i>If Pan No. Not available</i> Other ID Proof No. :-	e) :- Aadhar/Driving Licence/EPIC Card (Tick one)
	Signature AAAXIM
Place & Date: Patna	Name: Baban Ray

10-02 2023

	(d) dues to departments dealing with telephones	NiZ	NIZ
	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	NIL	Niz
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJKPR 9482H	MiZ
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NiZ	14/2
	(III) Sales Tax [Only in case of proprietary business]	Ni'Z	Niz
	(iv) Property Tax	NiZ	NIZ

GPF/CPF/PRAN No.	:-	DTS/ALA 1210
Gender	;-	PTS/BLA-1219 M (M/F)
Date of Birth	1-	04051980 (DD/MM/YYY)
Class/Group	:-	[C] (A/B/C)
Cadre	:-	Bihar vidhan salha Service
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	ş-	Argh
I hereby d knowledge and be	eclare lief,	that the above details are true to the best of my
		Signature San 121M
		Name of Employee: Babaa 12ay

Place: patnq....

Designation: Oblice Attendant Chixas)

Date: 1.0.-0.2. 2023

Department: Biwas withan Salbha patng

Bihar

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.